

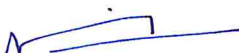
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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 41/BB/2018	-	For compliances	Sec 7 of I&B	Mr. Prem Pradeep Vs M/s Indies Vineyards Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	ASAY SHANKAR 7022695020	APPLICANT	

Counsel for petitioner is present. He has filed memo seeking extension of time for compliance.

Time extended for compliance till 05.03.2018 finally.


MEMBER (T)


MEMBER (J)